

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.01.2020

PRIORITY CAUSE LIST – 1

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 114/BB/2017	For dismissal	Sec 9 of I&B code 2016	Next Education India Pvt. Ltd	Harsha & Co.,	K12 Techno Services Pvt. Ltd	Ravi B Naik Associates

ADVOCATE FOR PETITIONER/s:

ADVOCATE FOR RESPONDENT/s:

ORDER

None appeared for both the parties.

SLP is pending before the Apex Court. Post the case on **02.03.2020** under the caption "for sub-judice" before the Apex Court.


MEMBER (T)


MEMBER (J)

Shruthi
Verified

Court Officer